

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
 DAILY CAUSE LIST DATED **17.04.2026** (FRIDAY)  
 CHENNAI BENCH (**HYBRID MODE**)  
**10:30 AM**

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),  
 Hon'ble Mr. Jatindranath Swain, Member (Technical)**

**Note: No Mention will be permitted without prior consent of the other side.**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 221/2026 Leave to file IA No. 620/2026 For Exemption IA No. 621/2026 For Stay IA No. 622/2026 For Condone Delay IA No. 623/2026 For Additional Docs. IA No. 624/2026	Shri Dutt India Pvt Ltd Vs Ritesh R Mahajan RP of Sovereign Industries Ltd & 4 Ors.	Ms. Priyanka Varma	
2.	Comp App (AT) (CH) (Ins) No. 229/2026	JM Financial Asset Reconstruction Company Ltd Vs TruPro Insolvency Services LLP	Ms. Lakshana Viravalli	
3.	Comp App (AT) (CH) (Ins) No. 230/2026 For Exemption IA No. 638/2026 For Direction IA No. 639/2026	Sur-Vir Finance Ltd Vs Yogesh Gupta, RP of Arisu Retail Pvt Ltd & 4 Ors.	Mr. Saai Sudharsan	

Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT) (CH) (Ins) No. 58/2026  <b>(With Defects)</b>	Kantipudi Venkata Raju, Liquidator of Kaanha Shipping Pvt Ltd Vs Board of Visakhapatnam Port Authority & Anr.	Mr. Kantipudi Venkata Raju Party-in-person	
5.	Comp App (AT) (CH) No. 41/2026 For Condone Delay IA No. 557/2026  <b>(With defects)</b>	Stalin Nova Gnanaraj Vs Shalom Garments Pvt Ltd & 4 Ors.	Mr. Puhazh Gandhi	

6.	Comp App (AT) (CH) (Ins) No. 220/2026 For Condone Delay IA No. 617/2026 For Exemption IA No. 618/2026 For Stay IA No. 619/2026  <b>(With Defects)</b>	Krishna Pabsetti & Anr. Vs Koncept Nirmaan Pvt Ltd & Anr.	Mr. Nitish Bandary	
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For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7.	IA No. 342/2026 (To implead) in Comp App (AT) (CH) (Ins) No. 355/2024 To dispense with IA No. 972/2024	Rare Asset Reconstruction Ltd Vs BS Ltd., Rep by its Liquidator Yadavalli Sai Karunakar <b>WITH</b>	Ms. Lakshana Viravalli	Mr. Anil Kumar
8.	IA No. 332/2026 (To implead) in Comp App (AT) (CH) (Ins) No. 368/2024 For Exemption IA No. 1010/2024 For Stay IA No. 1011/2024	Rare Asset Reconstruction Ltd Vs Yadavalli Sai Karunakar, Erstwhile Liquidator, BS Ltd & Anr.	Ms. Lakshana Viravalli	
9.	Comp App (AT) (CH) (Ins) No. 447/2024 For Stay IA No. 1224 & 1226/2024 To dispense with IA No. 1225/2024 To Vacate Stay IA No. 482/2025	S Arun, Suspended Director of Sargam Metals Pvt Ltd Vs Neeraj Agarwal, Proprietor of Ambal Agencies & Anr	Mr. Anirudh A Sriram	Ms. Sakshi Jain- R1 Mr. Varun Srinivasan R2
10.	IA No. 594/2026 (To Vacate Stay) in Comp App (AT) (CH) (Ins) No. 462/2025 For Stay IA No. 1317/2025 For Direction IA No. 593/2026	State Bank of India Vs IDBI Bank Ltd & 3 Ors	Mr. K Chandrasekaran	Mr. Varun Srinivasan R1 Mr. B Dhanaraj R2 Mr. TKM Sai Krishnan R3
11.	Comp App (AT) (CH) (Ins) No. 625/2025 For Exemption IA No. 1734 & 1736/2025 For Additional Docs. IA No. 1735/2025 For Stay IA No. 1737/2025	KK Kartheeswaran Suspended Director of 63Ideas Infolabs Pvt Ltd Vs Ranchpride Agrocomm Pvt Ltd & Anr.	Mr. Pranav Gopalakrishnan Mr. Mayan H Jain	Mr. VV Sivakumar R1

12.	IA No. 1802/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 649/2025 For Stay IA No. 1803 & 1804/2025 To Dispense with IA No. 1805/2025	Venna Parvata Vardhani & Anr. Vs Birendra Kumar Agarwal, RP, Manjeera Constructions Limited  <b>WITH</b>	Mr. M Ramu	Mr. VVSN Raju
13.	IA No. 1806/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 650/2025 For Stay IA No. 1807 & 1808/2025 To Dispense with IA No. 1809/2025	Venkatesa Perumallu Pasumarthy & 3 Ors. Vs Birendra Kumar Agarwal, RP, Manjeera Constructions Limited  <b>WITH</b>	Mr. M Ramu	Mr. VVSN Raju
14.	IA No. 1835/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 659/2025 To Dispense with IA No. 1832/2025 For Stay IA No. 1833 & 1834/2025	Hari Kumar Polavarapu & Anr. Vs Birendra Kumar Agarwal, RP of Manjeera Constructions Limited  <b>WITH</b>	Mr. M Ramu	Mr. VVSN Raju
15.	IA No. 180/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 71/2026 For Stay IA No. 181 & 182/2026  <b>(With Defects)</b>	B Anand Reddy & 54 Ors. Vs Birendra Kumar Agarwal, RP, Manjeera Constructions Limited  <b>WITH</b>	Mr. M Ramu	
16.	IA No. 19/2026 (For Condone Delay) & IA No. 20/2026 (Delay in refiling) in Com App (AT) (CH) (Ins) No. 07/2026 For Exemption IA No. 18/2026 For Stay IA No. 21/2026	Venna Venkateswarlu & 7 Ors. Vs Birendra Kumar Agrawal, RP, Manjeera Constructions Ltd	Mr. M Ramu	
17.	IA No. 507/2026 (For Additional Docs.) in Comp App (AT) (CH) (Ins) No. 657/2025 For Exemption IA No. 1821/2025 For Stay IA No. 1822/2025	Anish Reddy Chinnamile Vs CA Naren Sheth, Liquidator of Aster Pvt Ltd & Anr.	Mr. Sunny Sheen Akkara	Mr. T Ravichandran R1 Mr. Ravi Rajagopalan R2

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
18.	IA No. 537/2026 (To Recall) in Comp App (AT) (CH) (Ins) No. 656/2025 For Stay IA No. 1820/2025  For Condone Delay IA No. 536/2026	Anish Reddy Chinnamile Vs CA Naren Sheth, Liquidator of Aster Pvt Ltd & Anr.	Mr. Sunny Sheen Akkara	Mr. T Ravichandran
19.	Restoration (AT) (CH) No. 05/2026 in Comp App (AT) (CH) (Ins) No. 38/2025 For Stay IA No. 142/2025	Assistant Commissioner, State Goods and Service Taxes Dept. Vs CA Rajendran PR & Anr.	Mr. EK Kumaresan	
20.	Restoration (AT) (CH) No. 06/2026 in Comp App (AT) (CH) No. 150/2025 <b>(With defects)</b>	The Income Tax Department Vs The Registrar of Companies & Anr	Ms. Bokaro Sapna Reddy	
21.	Restoration (AT) (CH) No. 07/2026 in Comp App (AT) (CH) No. 151/2025 <b>(With defects)</b>	The Income Tax Department Vs The Registrar of Companies & Anr.	Ms. Bokaro Sapna Reddy	
22.	Restoration (AT) (CH) No. 08/2026 in Comp App (AT) (CH) No. 152/2025 <b>(With defects)</b>	The Income Tax Department Vs The Registrar of Companies & Anr.	Ms. Bokaro Sapna Reddy	
23.	Restoration (AT) (CH) No. 09/2026 in Comp App (AT) (CH) No. 153/2025 <b>(With defects)</b>	The Income Tax Department Vs The Registrar of Companies & Anr.	Ms. Bokaro Sapna Reddy	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
24.	TA (AT) No. 14/2022 (Comp App (AT) No. 376/2018)	Chamundesware Studio & laboratory Pvt Ltd & 4 Ors Vs Swarnalatha Rajaiah & Anr.  <b>WITH</b>	Mr. Jerin Asher Sojan	Mr. SS Rajesh
25.	TA (AT) No. 68/2021 (Comp App (AT) No. 413/2018 For Stay IA No. 2031/2018)	K. Rajaiah Since Dead Rep by its LR's Vs Chamundesware Studio & Laboratory Pvt Ltd & Ors	Mr. SS Rajesh	Mr. Jerin Asher Sojan

26.	TA (AT) No. 188/2021 (Comp App (AT) No. 77/2019)	Dr. Joe Verghese & 2 Ors. Vs Omega Hospitals Pvt Ltd & 6 Ors.	Ms. Arthi Fernandes	Mr. AM Sridharan R1 Mr. Jerin Asher Sojan R2 Mr. Saji P John R3 R4 R6 Mr. Prasad Vijayakumar R5
27.	Comp App (AT) (CH) (Ins) No. 318/2021 For Stay IA No. 663/2021	Sitalakshmi Mills Vs TV Balasubramanian, RP of Solingar Textiles Ltd & Anr	Mr. Niraj Kumar Singh	Mr. Ravi Rajagopalan R1
28.	Comp App (AT) (CH) (Ins) No. 277/2022 For Stay IA No. 594/2022	Regen Infrastructure and Services Pvt Ltd Vs Regen Powertech Pvt Ltd, Rep by its RP, Renuka Devi Rangaswamy & 4 Ors  <b>WITH</b>	Mr. TK Bhaskar	Mr. Surya Teja SS Nalla R1 Ms. J Parimalan- R2 R3 Mr. Pranava Charan R4 Mr. VV Sivakumar R5
29.	Comp App (AT) (CH) (Ins) No. 282/2022 For Stay IA No. 599/2022	Regen Infrastructure and Services Pvt Ltd Vs Regen Powertech Pvt Ltd, Rep by its RP, Renuka Devi Rangaswamy & 4 Ors	Mr. TK Bhaskar	Mr. Surya Teja SS Nalla R1 Ms. J Parimalan- R2 R3 Mr. Pranava Charan R4
30.	Comp App (AT) (CH) (Ins) No. 400/2023 For Exemption IA No. 1229/2023 For Stay IA No. 1230/2023 For Directions IA No. 1231/2023, 198, 1167/2024	Edelweiss Asset Reconstruction Co Ltd & 2 Ors. Vs Saurabh Kumar Tikmani, Erst. RP of Lanco Amarkantak Power Ltd & 13 Ors	Mr. Allwin Godwin	Mr. Ramakant Rai R1 Mr. Adithya Reddy R2- R9 & R12 Mr. Dhananjaya Sud R10 Mr. T Sundar Rajan R11 Mr. Aayush Mitruka R14
31.	Comp App (AT) (CH) (Ins) No. 205/2024 For Exemption IA No. 560 & 561/2024	Eltech Transformers Pvt Ltd Vs Lanarsy Infra Ltd	Ms. H Mubena Almas	Mr. S Chakrapani
32.	Comp App (AT) (CH) (Ins) No. 356/2024 For Stay IA No. 530/2025	State Bank of India & 3 Ors Vs Aneetha Subramaniam RP of Karur KCP Packkagins Ltd & Anr	Mr. R Imayavaramban A1 Mr. T Ravichandran A2-A4	Mr. Avinash Krishnan Ravi- R1 Mr. H Karthik Seshadri R2
33.	Comp App (AT) (CH) (Ins) No. 468/2024 For Stay IA No. 1276/2024	CA Mahalingam Suresh Kumar, RP of Real Value Promoters Pvt Ltd Vs Ramaswamy Damodaran & 3 Ors	Mr. AG Sathyanarayana	Mr. Suhrith Parthasarathy R4
34.	Comp App (AT) (CH) No. 08/2025 For Direction IA No. 99, 100 & 101/2025	Nallapu Kiran Kumar Vs Enervision Services Pvt Ltd & 6 Ors	Ms. Deepika Murali	Ms. R Monesha R1- R5

35.	Comp App (AT) (CH) (Ins) No. 35/2025 For Exemption IA No. 125 & 126/2025	Indian Renewable Energy Development Agency Ltd. Vs Vamshi Rubber Ltd	Mr. Nakul Sachdeva	Mr. B Ravikiran Singh
36.	Comp App (AT) (CH) (Ins) No. 105/2025	NSL Nagapatnam Power and Infratech Ltd. through Navneet Kumar Gupta, RP of NSL Nagapatnam Power and Infratech Ltd Vs Mahanadi Coalfields Ltd	Mr. Pulkit Deora	Mr. Kishore Balasubramanian
37.	Comp App (AT) (CH) No. 107/2025 For Stay IA No. 1188/2025	Southern Structural Ltd & 3 Ors. Vs Income Tax Officer & Anr.	Mr.B Sankaranaryanan PCS	
38.	Comp App (AT) (CH) No. 81/2025	LBR Foundation India Vs The Regional Director Ministry of Corporate Affairs (Southern Region)	Mr. S Aravindan	Mr. AR Sakthivel
39.	Comp App (AT) (CH) (Ins) No. 149/2025 For Exemption IA No. 400/2025 For Stay IA No. 757/2025 To Implead IA No. 904/2025	P. Santhosh Sharma, Suspended Director of Lokaa Developer Pvt Ltd Vs V Rajalakshmi & 26 Ors	Mr. Kushal Bansal	Mr. Rajkumar Jhabakh R1
40.	Comp App (AT) (CH) (Ins) No. 297/2025 For Exemption IA No. 867/2025 For Stay IA No. 868/2025	Alchemist Asset Reconstruction Company Ltd Vs K Sivalingam, RP of NCS Sugars Ltd& 5 Ors	Mr. Gokul G	Mr. Y Suryanarayana R1
41.	Comp App (AT) (CH) (Ins) No. 409/2025	Canara Bank Vs Prateek Apparels Pvt Ltd	Mr. ML Ganesh	
42.	Comp App (AT) (CH) (Ins) No. 617/2025 For Exemption IA No. 1716/2025	Neelkamal Apartments Buyers Association- (NABA) Vs Mahalingam Suresh Kumar, RP of Real Value Promoters Pvt Ltd	Mr. GB Sabari Das	Mr.AG Sathyanarayana
43.	Comp App (AT) (CH) (Ins) No. 28/2026 For Stay IA No. 64/2026	Parkview Developers Pvt Ltd, Member of the Committee of Creditors Vs SDU Travels Pvt Ltd (In Liquidation) & 3 Ors	Mr. C Harsha Raj	
44.	Comp App (AT) (CH) (Ins) No. 30/2026 For Stay IA No. 69/2026	Ronojoy Dasgupta Vs Ahsan Ahmed RP of SDU Travels Pvt Ltd & 4 Ors	Ms. Vandana Parasuram	

45.	Comp App (AT) (CH) No. 34/2026 For Stay IA No. 418/2026	G Ravi Sankar & Anr Vs S Radhakrishnan & 2 Ors.	Mr. Menon	Dr. SV Rama Krishna R1 R2
46.	Comp App (AT) (CH) (Ins) No. 52/2026 For Stay IA No. 132/2026	Phoenix ARC Pvt Ltd Vs Sagar Power (Dandela) Limited <b>WITH</b>	Mr. Adarsh Ramanujan	Mr. Arun Karthik Mohan For Caveator
47.	Comp App (AT) (CH) (Ins) No. 53/2026 For Stay IA No. 133/2026	Phoenix ARC Pvt Ltd Vs Bhoruka Power Corporation Limited	Mr. Adarsh Ramanujan	Mr. Arun Karthik Mohan For Caveator
48.	Comp App (AT) (CH) (Ins) No. 120/2026 For Stay IA No. 376/2026 For Additional Docs. IA No. 378/2026	Shri Dutt India Pvt Ltd Vs Ritesh R Mahajan, RP of Sovereign Industries Ltd. & Anr. <b>WITH</b>	Ms. Priyanka Varma	Mr. Satvik Upadhya R2
49.	Comp App (AT) (CH) (Ins) No. 126/2026 For Stay IA No. 387/2026 For Exemption IA No. 388/2026	Ritesh Mahajan RP, Sovereign Industries Limited Vs Shri Dutt India Pvt Ltd & 2 Ors. <b>WITH</b>	Mr. Akhil Bhansali	Mr. Satvik Upadhya R3
50.	Comp App (AT) (CH) (Ins) No. 140/2026 For Stay IA No. 422/2026 <b>(With Defects)</b>	Karnataka State Cooperative Apex Bank Ltd Vs Ritesh Mahajan & 2 Ors	Mr. AS Vishwajith	Mr. Satvik Upadhya R3
51.	Comp App (AT) (CH) (Ins) No. 135/2026 For Exemption IA No. 409/2026 For Stay IA No. 410/2026	Ritesh Mahajan RP of Sovereign Industries Ltd Vs The Ugar Sugar Works Ltd & 3 Ors.	Mr. Akhil Bhansali	Mr. Satvik Upadhya R1
52.	Comp App (AT) (CH) (Ins) No. 136/2026 For Exemption IA No. 411/2026 For Stay IA No. 412/2026	Ritesh Mahajan RP of Sovereign Industries Ltd Vs Terdal Urban Souharda Co-Operative Society Ltd & 5 Ors.	Mr. Akhil Bhansali	Mr. Ankur Goel R1

#### For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
53.	Comp App (AT) (CH) No. 56/2022	Arunoday Life Spaces Pvt Ltd Vs Rege Engredea Pvt Ltd & 3 Ors.	Mr. Y Suryanarayana	Mr. Aashish Jain Lunia R1-R3

54.	Comp App (AT) (CH) (Ins) No. 55/2023 Leave to file IA No. 193/2023 For Direction IA No. 194/2023 For Exemption IA No. 195/2023	Employees Provident Fund Organisation Regional Office Rep by its Recovery Officer Vs Classic Knits India Pvt Ltd rep by CA M. Suresh Kumar, RP & 4 Ors	Mr. PK Panneer Selvam	Mr. I. Abrar MD. Abdullah - R2 Mr. Bhagavath Krishnan PMN- R3, R4
55.	Comp App (AT) (CH) (Ins) No. 112/2024 For Stay IA No. 300/2024	Municipal Corporation of Greater Mumbai Vs Abhilash Lal, RP of Seven Hills Healthcare & Anr. <b>WITH</b>	Mr. Arun Karthik Mohan	Mr. Ashwin Shanbhag R1 Juris Corp- R2
56.	Comp App AT) (CH) (Ins) No. 200/2024 For Exemption IA No. 545/2024	Municipal Corporation of Greater Mumbai Vs Abhilash Lal, RP of Sevenhills Healthcare Pvt Ltd & 2 Ors. <b>WITH</b>	Mr. Arun Karthik Mohan	Mr. Ashwin Shanbhag R1 Juris Corp & Mr. Avinash Krishnan Ravi- R2 Mr. Abhishek Jenasenan- R3
57.	Comp App (AT) (CH) (Ins) No. 216/2024 For Exemption IA No. 578/2024	Municipal Corporation of Greater Mumbai Vs Abhilash Lal, RP of Seven Hills Healthcare Pvt Ltd & 2 Ors <b>WITH</b>	Mr. Arun Karthik Mohan	Mr. Ashwin Shanbhag R1 Juris Corp & Mr. Avinash Krishnan Ravi- R2 Mr. Abhishek Jenasenan- R3
58.	Comp App (AT) (CH) (Ins) No. 236/2024 For Stay IA No. 627/2024	Municipal Corporation of Greater Mumbai Vs Abhilash Lal, RP of Sevenhills Healthcare Pvt Ltd & Anr. <b>WITH</b>	Mr. Arun Karthik Mohan	Mr. Ashwin Shanbhag R1 Mr. Avinash Krishnan Ravi- R2
59.	Comp App (AT) (CH) (Ins) No. 237/2024 For Stay IA No. 628/2024	Municipal Corporation of Greater Mumbai Vs Abhilash Lal, RP of Sevenhills Healthcare Pvt Ltd <b>WITH</b>	Mr. Arun Karthik Mohan	Mr. Ashwin Shanbhag
60.	Comp App (AT) (CH) (Ins) No. 462/2024 For Stay IA No. 1261/2024	Jitendra Das Maganti Vs Abhilash Lal, RP of SevenHills Healthcare Pvt Ltd	Mr. Dwarakesh Prabhakaran	Mr. Ashwin Shanbhag

**02.00 PM**

**Note: After the matter listed at 02.00 pm, the regular Cause list will continue.**

For Hearing

<b>S.No.</b>	<b>Case No.</b>	<b>Name of the Parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
61.	Comp App (AT) (CH) (Ins) No. 611/2025 For Additional Docs. IA No. 1702/2025 For Exemption IA No. 1703/2025 For Urgent Listing IA No. 1704/2025 For Direction IA No. 314/2026	Core Hotels Ventures Pvt Ltd Vs Bank of Baroda& 3 Ors	Mr. Anirudh Krishnan	Mr. Pankaj Vivek R1 Mr. Edward James R2 Mr. Manoj Kumar Koyalkar, PCS R4

#### **INSTRUCTIONS FOR SMOOTH VC HEARINGS**

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **“Mentioning-Name”**.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:  
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: [itsupport.chennai@nclat.gov.in](mailto:itsupport.chennai@nclat.gov.in) , [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:  
**VC Support** – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B. (044-28880500),  
or through email on **e-mail ID:** [itsupport.chennai@nclat.gov.in](mailto:itsupport.chennai@nclat.gov.in) , [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)

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By the order of Hon'ble Member (Judicial)

Chennai Bench

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